POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) IN TERMS OF SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AS AMENDED

FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF:

ADC INDIA COMMUNICATIONS LIMITED

Registered Office: No. 485/8A & 8B, 14th Cross, 4th phase, P. B. No. 5812, Peenya Industrial Area, Bangalore, Karnataka - 560058, India. Tel.: +91 80 28366291; Fax: +91 8028362214

Open offer ("Offer") for acquisition of up to 11,96,000 (Eleven lakhs ninety six thousand) fully paid-up equity shares of face value of INR 10 (Indian Rupees Ten) each ("Equity Shares"), representing 26% (twenty six percent) of the fully diluted voting equity share capital of ADC India Communications Limited ("Target Company"), as of the 10th working day from date of closure of the tendering period, by CommScopeTechnologies LLC (formerly known as Andrew LLC) ("Acquirer") along with CommScope, Inc. ("PAC"), in its capacity as the person acting in concert with the Acquirer. Save and except for the PAC, no other person is acting in concert with the Acquirer for the purpose of this Offer.

POST-OFFER ADVERTISEMENT

This post offer advertisement ("**Post Offer Advertisement**") is being issued by ICICI Securities Limited ("**Manager to the Offer**") in respect of the open offer on behalf of Acquirer and the PAC in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ("**SEBI (SAST) Regulations**") for the acquisition of up to 11,96,000 fully paid-up equity shares of face value of ₹ 10 (Rupees Ten) each representing 26% (twenty six percent) of the fully diluted voting equity share capital of the Target Company.

The Detailed Public Statement with respect to the aforementioned offer was made on Friday, September 4, 2015 in the following newspapers:

Newspaper	Language	Editions
Financial Express	English	All editions
Jansatta	Hindi	All editions
Hosa Digantha	Kannada	Bangalore edition
Navshakti	Marathi	Mumbai edition

1. Name of the Target Company : ADC India Communications Limited
2. Name of the Acquirer(s) and PAC : CommScope Technologies LLC (formerly known as Andrew LLC) ("**Acquirer**"), CommScope, Inc. ("**PAC**")
3. Name of the Manager to the Offer : ICICI Securities Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details
   a. Date of Opening of the Offer : Tuesday, June 14, 2016
   b. Date of Closure of the Offer : Monday, June 27, 2016
6. Date of Payment of Consideration : Monday, July 11, 2016
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer document		Actuals	
7.1	Offer Price (₹)(per Equity Share)	228.33		228.33	
7.2	Aggregate number of shares tendered	11,96,000		208,677	
7.3	Aggregate number of shares accepted	11,96,000		208,677	
7.4	Size of the Offer (₹) (Number of shares multiplied by the offer price per share)	27,30,82,680.00		4,76,47,219.41	
7.5	Shareholding of the Acquirer and PAC before Agreements/Public Announcement (No. & %)*	Acquirer - Nil (0.00%) PAC - Nil (0.00%)		Acquirer - Nil (0.00%) PAC - Nil (0.00%)	
7.6	Shares acquired by way of Agreements	This is an indirect acquisition		This is an indirect acquisition	
	• Number	Nil		Nil	
	• % of Fully Diluted Equity Share Capital	Nil		Nil	
7.7	Shares acquired by way of Open Offer				
	• Number	11,96,000		208,677	
	• % of Fully Diluted Equity Share Capital	26.00%		4.54%	
7.8	Shares acquired after Detailed Public Statement				
	• Number of shares acquired	Nil		Nil	
	• Price of shares acquired	Not Applicable		Not Applicable	
	• % of the shares acquired	0.00%		0.00%	
7.9	Post offer share holding of Acquirer and PAC				
	• Number	11,96,000		208,677	
	• % of Fully Diluted Equity Share Capital	26.00%		4.54%	
7.10	Pre & Post offer shareholding of the Public	Pre Offer	Post Offer	Pre Offer	Post Offer
	• Number	1,495,640	299,640	1,495,640	1,286,963
	• % of Fully Diluted Equity Share Capital	32.51%	6.51%	32.51%	27.98%

8. The Acquirer, the Acquirer's directors and the PAC severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE and the registered office of the Target Company.
10. Capitalized terms used herein but not specifically defined shall have the same meaning as ascribed to them in the Letter of Offer dated June 3, 2016 issued by the Acquirer and the PAC.

ISSUED FOR AND ON BEHALF OF THE ACQUIRER AND PAC, BY THE MANAGER TO THE OFFER:

ICICI Securities

ICICI SECURITIES LIMITED

SEBI Regn. No.: INM000011179

ICICI Centre, H.T. Parekh Marg, Churchgate, Mumbai - 400020, Maharashtra, India

Tel.: +91 22 2288 2460/2288 2470; **Fax:** +91 22 2282 6580

Email ID: project.river@icicisecurities.com

Contact Person: Ms. Payal Kulkarni/Mr. Vishal Kanjani

Date : July 15, 2016

Place : Mumbai

PRESSMAN

Size: 12(w) x 33(h)